HIGH COURT OF JUDICATURE AT ALLAHABAD Notice

In continuation of the notice dated 13.07.2021 of the first phase of the rollout and changeover to the new video conferencing platform all matters before Court Nos. 2, 3, 6, 29, 30, 32, 34, 36, 37, 39, 40 and 46 shall be heard on the WebEx Video Conferencing platform.

Learned counsels may please note that for the above courts, no separate application or request for Video Conferencing hearing need be sent. Learned counsels may join as per the Standard Operating Procedure (SOP) as and when the matter is called.

Sd/-Registrar General 17.07.2021